


: OFFICE OF THE DISTRICT AND SESSIONS JUDGE, MANSA :

**ORDER**

In view of transfer of Dr. Gurpreet Kaur, Civil Judge (Senior Division), Mansa and Ms. Manpreet Kaur, Additional Civil Judge (Senior Division)-cum-CJM, Mansa, the internal complaints committee under sexual harassment of women at workplace (Prevention, Prohibition and Redressal Act, 2013) is reconstituted at District Courts, Mansa as under:


1. Ms. Amita Singh,  
Additional District & Sessions Judge,  
Principal Judge,  
Family Court, Mansa - Chairperson
2. Ms. Dilshad Kaur,  
Civil Judge (Jr. Divn.)  
-cum-JMIC, Mansa - Member
3. Ms. Renu Aggarwal (Social Worker  
& Member, District Legal Services  
Authority, Mansa). - Member
4. Sh. Hans Raj,  
Clerk of the office of DLSA, Mansa - Member
5. Ms. Meenakshi,  
COC of the office of,  
Civil Judge (Senior Division),  
Mansa -Member

  
District & Sessions Judge,  
Mansa

Endst No. 2638 /Dated 19/04/2021

Copy forwarded for information and necessary action to:

1. All the Judicial Officers, Sessions Division, Mansa;
2. The Secretary, District Legal Services Authority, Mansa;
3. Concerned Members (by name);

  
District & Sessions Judge,  
Mansa

: OFFICE OF THE DISTRICT AND SESSIONS JUDGE, MANSA :

ORDER

In view of transfer of Dr. Gurpreet Kaur, Civil Judge (Senior Division), Mansa and Sh. Ajay Pal Singh, Additional Civil Judge (Senior Division)-cum-SDJM, Budhlada, the internal complaints committee under sexual harassment of women at workplace (Prevention, Prohibition and Redressal Act, 2013) is reconstituted at Sub Division, Budhlada as under:


1. Ms. Shilpa,  
Secretary, District Legal Services  
Authority, Mansa. - Chairperson
2. Sh. Pankaj Verma,  
Additional Civil Judge (Senior Division)  
-cum-SDJM, Budhlada -Member
3. Ms. Geeta Rani (Social Worker),  
R o Opp. City Police Station, Railway  
Road, Budhlada, District Mansa. - Member
4. Ms. Nain Tara,  
Copyist of the Court of  
Additional Civil Judge (Senior Division),  
Budhlada - Member

  
District & Sessions Judge,  
Mansa

Endst No. 2662 /Dated 20/04/2021 19/4/21

Copy forwarded for information and necessary action to:

1. All the Judicial Officers, Sessions Division, Mansa;
2. Concerned Members (by name);

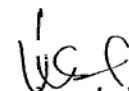
  
District & Sessions Judge,  
Mansa  
19/4/21

: OFFICE OF THE DISTRICT AND SESSIONS JUDGE, MANSA :

**ORDER**

In view of transfer of Ms. Harpreet Kaur, Additional Civil Judge (Senior Division)-cum-SDJM, Sardulgarh and Sh. Amardeep Singh, Secretary, District Legal Services Authority, Mansa, the internal complaints committee under sexual harassment of women at workplace (Prevention, Prohibition and Redressal Act, 2013) is reconstituted at Sub Division, Sardulgarh as under:

1. Ms. Shilpa,  
Secretary, District Legal Services  
Authority, Mansa. - Chairperson
2. Sh. Anoop Singh,  
Additional Civil Judge (Senior Division)  
-cum-SDJM, Sardulgarh -Member
3. Capt. Gurdial Singh Jaidar  
R/o V.P.O. Mirpur Kalan.  
Sardulgarh - Member
4. Ms. Shobha Rani,  
Stenographer Grade-II of the Court of  
Civil Judge (Junior Division).  
Sardulgarh - Member

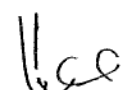
  
District & Sessions Judge.

Mansa,  
19/4/21

Endst No. 2664 /Dated 20/04/2021

Copy forwarded for information and necessary action to:

1. All the Judicial Officers, Sessions Division, Mansa;
2. Concerned Members (by name):

  
District & Sessions Judge.

Mansa  
19/4/21